

Gwalior, Jabalpur and other tourist centres through Khadi and Village Industries Commission ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) The Khadi and Village Industries Commission (KVIC) an autonomous organisation set up under KVIC Act, 1956, has been entrusted with the task of development of khadi and village industries throughout the country. At present, the Commission has been planning, organising and implementing programmes for development of khadi (cotton, woollen and silk) and 25 village industries specified in the schedule to KVIC Act. In the state of Madhya Pradesh, the Commission's programmes are implemented through the State KVI Board, 29 registered institutions and 1477 cooperatives. In addition to this normal programme, KVIC is also proposing to implement the Integrated Rural Development Programme in selected blocks in the State with the assistance of DRDAS, for which purpose, 48 blocks in 20 districts have been selected.

(b) In Madhya Pradesh there are 108 Khadi Gramodyog Bhandars. There are Khadi Gramodyog Bhandars at Indore and Gwalior also run by the institutions certified by the KVIC. At present there is no proposal to open departmental Bhavans at Gwalior, Jabalpur and Indore. A Khadi Gramodyog Bhawan set up by KVIC has been functioning at Bhopal since 1964 and a proposal to open a branch of it at BHEL Colony in Bhopal is under consideration.

टैनरी एण्ड फुटवियर कारपोरेशन में घाटा

4384. श्री रामनारायण त्रिपाठी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या टैनरी एण्ड फुटवियर कारपोरेशन, कानपुर को लगातार घाटा हो रहा है और यदि हां, तो उसके क्या कारण हैं ;

(ख) निगम को 1980 से 1984 तक वर्षवार कितना घाटा हुआ ; और

(ग) सरकारी क्षेत्र में इस उपक्रम को हो रहे घाटे को जनहित में रोकने के लिए सरकार ने क्या कदम उठाए हैं ?

वाणिज्य और उद्योग तथा पूर्ति विभाग मंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी, हां। गत प्रयोग मशीनरी, कम उत्पादकता और ऋणों पर व्याज हानियों के प्रमुख कारण हैं।

(ख) निगम को 1980-81 के दौरान 361.32 लाख रु०, 1981-82 के दौरान 441.71 लाख रु०, 1982-83 के दौरान 450.60 लाख रु०, और 1983-84 के दौरान 626.24 लाख रु० (अनन्तिम)की हानि हुई थी।

(ग) आधुनिकीकरण के लिए यह निगमित योजना कार्यान्वित की जा रही है और श्रमिकों की उत्पादकता में सुधार के लिए उत्पादकता से सम्बद्ध कार्यपरक मजदूरी दर प्रणाली को लागू करने का प्रस्ताव है।

UNCTAD Conference for Abolition of Open Registry and Flag of Convenience Systems in World Shipping

4385. DR. VASANT KUMAR PANDIT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that UNCTAD had convened an International Conference to do away with 'open registry' and 'Flag of Convenience' (FCC) systems in world shipping to protect Seafarers ;

(b) if so, particulars of the team that attended the Conference on behalf of India ;

(c) what suggestions have the Indian Government given in the matter ;

(d) details thereof ; and

(e) what decisions have the Government taken to follow up the recommendations made in the above UNCTAD Conference ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-